

Mr. A.M. Singhvi, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Ms. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Mr. Arvind Ray, Adv.
Mr. Abhisar Bairagi, Adv.
Mr. Amit Bhandari, Adv.
For M/s. Khaitan & Co.

UPON hearing the counsel the Court made the following
O R D E R

Heard Ms. Kiran Suri, learned counsel for the petitioners in SLP (C) No. 19819/2013 and SLP (C) Nos.31624-31625/2014 and Mr. Ranjit Kumar, learned Solicitor-General on behalf of the Karnataka Industrial Area Development Board, for short 'KIADB', in part.

List the matters tomorrow as part heard for further hearing.

In the meantime, learned counsel for the State Government and learned counsel for the KIADB are directed to comply with the order dated 17.11.2014 as well as 24.03.2015 and file the papers after proper indexing for scrutiny and verification by the Registrar (Judicial) or his authorised officer and serve the copy thereof on the other side by tomorrow morning 10.30 A.M. positively.

(VINOD KR.JHA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER